

Supplementary Constitution of Benches with effect from 2nd of August, 2010.

1 2 Hon. Ashok Bhushan, J. Fresh, order, admission, hearing in Writs relating to Local
Hon. V.K. Dixit, J. Bodies (including Cooperative Societies, All Societies and
Corporations)

AND

Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from January 1st 2009 onwards including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 2004 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

2 46 Hon. Amar Saran, J. Fresh, order, admission, hearing in Division Bench
Hon. Y.C. Gupta, J. Criminal Appeals including those where record has been called for considering the application for bail and Government Appeals, matters U/S 378 (4) Cr.P.C., Criminal Contempt and Criminal Appeals arising from POTA for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders

AND

Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail from 01.01.2009 onwards

At 2.00 P.M.

Listed Criminal Writs upto 31.07.2009 for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Hearing of Appeals of the specified category for Hearing.

3 48 Hon. A.K. Roopanwal, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed from the year 2001 to 2005 for Orders, Admission and Hearing.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

4 26 Hon. D.K. Arora, J. Listed Service Writs including that of Employees of High Court and subordinate Courts upto the year 2008 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

On priority basis Service Writs relating to transfer/suspension of all categories and Service Writ for the year 1993 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

5 50 Hon. S.C. Agarwal, J. Fresh, order, admission, hearing in Criminal Revisions and All Fresh and Listed Criminal Writs

AND

Listed Criminal Revisions from April 1st, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal_ and Criminal Writs upto the year 1999 for Orders, Admission and Hearing.

6 53 Hon. Shri Kant Tripathi, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed from 01.01.2006 to 31.03.2009 for Orders, Admission and Hearing and matters where record has been called for considering the application for bail and also the application for cancellation of bail and vacation of stay for Orders.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and also on priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.